

**GOVERNMENT OF INDIA MINISTRY OF
YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA UNSTARRED QUESTION NO- 1029
ANSWERED ON - 02/12/2024**

Target Olympic Podium Scheme

1029. SMT. KANIMOZHI KARUNANIDHI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:-

- a. the details of the funds allocated and utilized under the Target Olympic Podium Scheme (TOPS) since its inception, year-wise;
- b. the details regarding the measures being taken to ensure that emerging junior athletes and competitors at international events receive appropriate support through TOPS; and
- c. the details of initiatives undertaken to mobilize private sector support to supplement TOPS funding and enhance India's Olympic performance?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)**

- a. The details of the funds allocated and utilized under the Target Olympic Podium Scheme (TOPS) since its inception, year-wise are given in the table below.

Sr. No	Year	Funds Allocated (Rs. In crores)	Expenditure (Rs. In crores)
1	2017-18	10.00	4.82
2	2018-19	10.00	8.91
3	2019-20	8.50	9.66
4	2020-21	5.51	9.11
5	2021-22	28.08	28.47
6	2022-23	26.16	27.72
7	2023-24	20.16	16.68
8	2024-25	20.78	14.50

- b. The Athletes under the TOPS program are placed either in the TOPS Development or TOPS Core scheme. TOPS Development athletes receive a monthly Out of Pocket Allowance (OPA) of ₹25,000, while TOPS Core athletes receive ₹50,000 per month. Further, athletes in the TOPS program receive support for international training and competition exposure, equipment & coaching support, medical care, injury management, and rehabilitation, all facilitated by expert professionals. Additionally, athletes, including junior athletes, have access to training at National Centres of Excellence (NCOEs) for various disciplines.**
- c. Under the National Sports Development Fund (NSDF), the Government has been regularly interacting with the Corporate and Public Sector Undertakings requesting them to contribute. Many corporate organizations have come forward to support for promotion of sports through Talent Identification, Talent Development, Sporting Excellence, Support to Academics and Scholarship to Talented Athletes under TOPS NSDF. Some of such prominent organizations are: National Thermal Power Corporation Limited (NTPC); Rural Electrification Corporation Limited (REC); Coal India Ltd. (CIL); India Infrastructure Finance Company Ltd. (IIFCL); Indian Oil Corporation Limited (IOCL); General Insurance Corporation of India(GIC); Bharat Dynamic Limited (BDL), etc.**

NSDF guidelines allow contributions from a wide range of entities, including statutory bodies, international organizations, corporate sectors (both private and public), trusts, societies, and individuals.

The inclusion of sports in Schedule VII of the Companies Act, 2013, provides the legal basis for CSR spending on sports-related activities.

Contributions to NSDF enjoy 100% tax exemption under Section 80G of the Income Tax Act, which incentivizes companies and individuals to contribute towards sports development.
